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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 165 /2017 CP-105/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

Name of the Company		Rajendra Prasad ParmanandkaVersus- B.P.Projects Pvt.Ltd		
Under Section		433,434		
SI. No.			Appearing on behalf of	Signature with date

## ORDER

None responded. Petitioner is also directed to file two additional copies of the petition.

List the matter on 15/05/2017.

SD

(S. Vijayaraghavan) Member (T) 30

(Vijai Pratap Singh) Member (J)